GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:1630
ANSWERED ON:08.03.2010
PRE -PAID MOBILE PHONE SERVICES IN J& K
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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has revoked the ban on pre-paid mobile phone services in Jammu and Kashmir;
- (b) if so, the details thereof;
- (c) whether the Government has issued any fresh verification guidelines in this regard; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

- (a) Yes, Madam.
- (b) to (d) The Government has issued revised guidelines on 20.01.2010 for issuance of new mobile phone connection (Pre-paid & post paid) and allow facility of recharge after re-verification of existing Pre-paid mobile subscribers in Jammu and Kashmir Service Area. The details of revised guidelines are given in the Annexure.

With these revised guidelines the suspension of sale of Pre-paid mobile connection and renewal of existing Pre-paid SIM cards with effect from 01.11.2009 vide instructions dated 30.10.2009, has been withdrawn from 20.01.2010 in Jammu and Kashmir Service Area.